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ALLOTMENT OF QUARTERS TO CLASS III AND IV EMPLOYEES

•488. SHRI D. THENGABI: Will the Minister of WORKS AND HOUSING be pleased

- the number of class III and (a) ·lass IV employees in Delhi who have been allotted quarters so and
- (b) what will be the approximavQ time by which the employees ployed ten years ago, would Government accommodation?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Waiting lists for the purpose *of allotment of Government quarters are not maintained according to the class of service to which officials belong but on the basis of the range of their emoluments. A statement showing the position at allotments is placed on the table of the Rajya Sabha.

to Questions

(b) Government is taking all possible measures to build more houses but it will take some years to provide them accommodation.

STATEMENT

The position about allotment of residences in the general pool in Delhi is as under :-

Type of eccommo- dation	Pay ranges of o	officiaț	s entitle	d to	that ty	pe	N	o, of officers allotted residence	No. of offi- cers waiting for allotment
	Below Rs. 110	· - · ,	<u></u>					12,750	14,77
· II	Rs. 110 to 249	. ,						12,887	31,769
III	Rs. 250 to 399							4,294	8,604
IV	Rs. 400 to 699					¥		4,394	4,557
v	Rs. 700 to 1299					٠.		2,056	2,166
	Rs. 1300 to 2249			•	•	. 4	•-	601	673
VII) and VIII)	Rs. 2250 and abo	ve .		•	•	·• .	·-a,	243	111
			٠.	:.	*	1 .	·-•)	37,225	62,656

SHRI D. THENGARI: In view of the fact that such a large number of employees—as it is given here, 62,000 odd—are still on the waiting list for more than ten years, will the Government consider giving facilities to them, or is it offering them easy terms for building their own houses and owning them in course of time?

SHRI MEHR CHAND KHANNA: I have not stood in anybody's way.

SHRI D. THENGARI: What facilities, what easy terms are the Government prepared to offer to those employees?

SHRI MEHR CHAND KHANNA: We are granting loans to the Government employees for the construction of houses. A short while ago I said that Rs. 5J crores have been advanced to the Government servants for building their own houses.

SHRI D. THENGARI: Will plots also be made available?

SHRI MEHR CHAND KHANNA: As far as plots are concerned, lani has been given by the DDA and the Delhi Administration and even by the Ministry of Works and Housing. to co-operatives of Government servants.

It will be difficult for any Government to accept the proposition, when the number of Government servants runs into lakhs, that we should take the responsibility of providing land to them.

SHRI D. THENGARI: If the Government cannot fulfil this work as early as it should, will it consider taking or securing the assistance of private agencies in doing this work?

SHRI MEHR CHAND KHANNA: I think the position does not appear to be very clear. There is no commitment on the part of the Government of India to provide every Government servant with residential accommodation. That is an amenity. A Government servant is entitled to the grant of house rent allowance according to the terms laid down, and according to the term of his service house rent allowance is being given. It is an additional effort that the Government is making, in providing kouses to the Government servants.

श्री विमलकुमार मन्नालालजी चौरड़िया: इस स्टेटमेंट के अनुसार लगभग 62,000 कर्मचारी इस प्रतिक्षा में हैं कि हमें खन्ना साहब मकान देंगे, परन्तु आपका डिपार्टमेंट अपनी कठिनाइयों के कारण अभी तक उनको मकान देने में समर्थ नहीं है। ऐसी स्थिति में क्या सरकार ऐसी कोई व्यवस्था सोचती है कि शासकीय शर्ती पर कुछ प्राइवेट एजेंसीज के द्वारा, प्लाट्स और कष्ट्रोटड मंदीरियल आदि की सुविधाएं देकर, इन कर्मचारियों के लिए स्पेशल कालोनीज बनवाई जायें?

श्री मेहर चन्द खन्ना: जहां तब मबान बनाने का ताब्लुक है, पिछले दो तीन सालों में हमने काफी योजनाएं बनाई हैं, काफी मकान भी बनवाये हैं श्रीर काफी देजी से बना रहे हैं। जो अगलो पंचवर्षीय योजना श्राने बाली है, उसमें दुगना रूपया हम सरवारी मुलाजिमों के मबान बनाने के विधे ले के है हैं। इसमें 25, 30 व र इ रूपया था और करले प्लान में हम 70 व रोड़ रूपया लेगे। विविन

वृक्ति गवर्तमेंट सर्वेण्ट्स की तादाद बहुत ज्यादा है, इपलिये मेरा आण्वासन देना मृष्किल है। बाकी रहा यह कि कोई गवर्नमेंट सर्वेण्ट किसी से मकान लेना चाहता है या कज़ां लेना चाहता है, तो मैं उसके मारटगेज की गारण्टी नहीं दे सकता।

धुम्प्रपान कं विरुद्ध ग्रान्दोलन

*489. डा० एम० एम० एस० सिं**ह**ः क्या स्वास्थ्य मन्त्रं, यह इसाने की कृपा व रेंगी कि:

- (क) क्या सरकार का ध्यान स्टेट्स-मैन, नई दिल्ली दिनांक 12-5-65 के पृष्ठ संख्या 3 पर प्रकाशित "वार द्यांन स्मोकिंग" श्रीषंक समाचार की श्रोर ग्राकषित किया गया है;
- (ख) क्या अखिल भ रतीय शारी-रिक शिक्षा परिषद, नई दिल्ली-1 ने र रवार को अनुदान के लिए कोई योजना भेजी है; और
- (ग) यदि हां, तो सरकार ने इस पर क्या निर्णय लिया है ?

I [WAR ON SMOKING

- *489. DR. M. M. S. SIDDHU: Will the Minister of HEALTH be pleased to state:
- (a) whether Government's attentie* has been drawn to a news item entitled "War on Smoking" published at page 3 of the "Statesman", New Delhi, dated the 13th May, 1965;
- (b) whether any scheme for tho sanction of a grant has been sent to Government by the All India Shari-rik Shiksha Parishad, New Delhi; and
- (c) if so, the decision taken *hf* Government thereon?]
 - †[] English translation.